- (c) whether Government have receiv-Estate Industrialists' Association in this connection: and
- (d) if so, what action has been taken thereon?

THE MINISTER OF INDUSTRY (SHRI D. SANJIVAYYA): (a) to (d) The information is being collected from the concerned authorities and will be placed on the Table of the House.

13. [Transferred to the 16th May, 1966.]

## LOW PRODUCTION AT DURGAPUR STEEL PLANT

f SHRIMATI LALITHA I RAJAGOPALAN):

14. SHRIMATI IARA RAMACHANDRA SATHE:

Will the Minister of IRON AND STEEL be pleased to state:

- (a) wheather the production at the Durgapur Steel Plant is low; and
- (b) if so, what ' are the reasons therefor?

THE MINISTER OF IRON AND STEEL (SHRI T. N. SINGH): (a) No, Sir, except in the wheel and axle plant where production is only 50 per cent, to 60 per cent, of the rated capacity.

(b) In the wheel and axle plant there have been certain difficulties of a technical nature in attaining full production.

## **EXPORT OF RAILWAY WAGONS**

- 15. SHRI B. K. MAHANTI: Will the Minister of COMMERCE be pleas ed to state:
- (a) the number of countries that have so far entered into agreement with India for the purchase of Railway wagons;
- (b) whether the wagons will be supplied in complete units or fhey will have to be assembled at the place of delivery;
- (c) whether the work of assembling the wagons will be done by the Indian know-how?

THE MINISTER OF COMMERCE ed any representation from the Ollur (SHRI MANUBHAI SHAH): (a) East Africa and Hungary have so far contracted the purchase of Railway Wagons from India.

to Questions

(b) and (c) The wagons will be supplied in semi-knocked down condition and will be assembled near the port of discharge. The wagon builders supplying the wagons will provide skeleton supervision to ensure that the wagons are properly assembled to the satisfaction of the buyers.

## HOUSE RENT AND CITY COMPENSATORY ALLOWANCES FOR RAILWAYMEN POSTF-D AT PODANOR

- 16. SHRI T. V. ANANDAN: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that orders contained in the Finance Ministry's letter No. 2(14)E. II(B)64 dated the 3rd August, 1964 in the matter of grant of House Rent Allowance and City Compensatory Allowance to Central Government Employees are not being aoplied to Railwaymen posted at Podanor on the Southern Railway: and
  - (b) if so the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) and (b) The information is being collected from the Ra'lway and will be laid on the table of the House in due course.

## NIGHT DUTY ALLOWANCE FOR RAIL-WAYMEN POSTED AT MADRAS

- 17. SHRI T. V. ANANDAN: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that Railway men working at the Passenger Yard and the Sick Line Yard at Madras under the Chief Train Examiner on the Southern Railway, are denied the Night Duty Allowance, although they fulfil the condi tions laid down in Railwav Ministry's letters Nos. PC-60/HW-2/3 dated 7th July, 1962 and PC-63/HW-2/7 dated 22nd November, 1963; and
- (b) if so, what are the reasons there for?